

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 136/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-6 of IB	SF Dyes Vs Indus Fila Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Prashanth G.

Advocate for petitioner

Prashanth

ORDER

Counsel for Petitioner is present. He has filed compliance memo alongwith annexure. Counsel reported that, he has complied all the objections raised by the registry. Therefore, notice is to be ordered to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 06/02/2018.

Ashok
Member (T)

Murali
Member (J)